

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/04/2017 AT 10.30 AM**


**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :
PETITION NUMBER :CP/730/2011
NAME OF THE PETITIONER(S) :TCM LTD
NAME OF THE RESPONDENT(S) :T. THIRUGNANAM & ANOTHERS
UNDER SECTION :111A

S.No.	Name (in Capital)	Represented by	Signature
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Vijaya Prashanthi. S
For R. Sankarasayanam
(Senior counsel)

Counsel for
petitioner


R. Sankarasayanam

ORDER

On mentioning of the matter, the Registry is directed to list the matter today. As per the direction, the matter is placed before this Bench and taken up for consideration.

The submission that has been made by the Counsel for the Petitioner is that the matter has been settled and the Petitioner undertook before Hon'ble Apex Court to withdraw the Petition. In view of this, we allow the withdrawal of the Petition. Accordingly, the Petition is dismissed as 'withdrawn'. The file may be consigned to record after due completion.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)